



## Procedure for Enlistment as Aggregator

Aggregator shall be the point of interaction between its underlying subscriber and the NPS Lite architecture. Entities approved by PFRDA would be acting as Aggregator in NPS Lite for their underlying subscribers.

### How to become Aggregator?

Any institution/ organization intending for registration as Aggregator under NPS Lite is required to submit a Letter of Consent to PFRDA, in the prescribed format. Prescribed format can be downloaded from PFRDA website. The details submitted would be evaluated by PFRDA on case to case basis. PFRDA will issue Appointment letter to the selected entity, based on which an Aggregator would execute Agreement with Central Record Keeping Agency (CRA). Selected entity would then proceed through prescribed registration process with CRA and post registration entity would be eligible to operate under NPS Lite.

